

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 206
IB-821/ND/2020**

IN THE MATTER OF:

M/s. Anp Atelier and Associates Company Pvt. Ltd.

...PETITIONER

Vs.

M/s. Pluto Software Pvt. Ltd.

...RESPONDENT

Section

Under Section 9 of IBC

Order delivered on 05.10.2020

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Applicant

:Mr. Vinod Khanna, Adv.

ORDER

Heard the submissions made by the Learned Counsel for the Petitioner. The Learned Counsel for the Petitioner has prayed for grant of two weeks' time to comply with the order dated 16.09.2020. The prayer of the Counsel is allowed and two weeks' time has been granted. Matter is now adjourned to 28.10.2020.

- Sd -

**(V.K. Subburaj)
Member (T)**

- Sd -

**(P.S.N. Prasad)
Member (J)**

(Meenu)